NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/63/2016

NAME OF THE PETITIONER(S)

: Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 3 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

Rohan Rajasekaran Counsel for Petis Preethi. S. trash Rajagopal + Rayhunahian Advocatis

ORDER

Proxy representing counsel for petitioner present and stated that the senior counsel could not attend before the Tribunal due to personal inconvenience. He prayed time for making submissions. Counsel for respondents called but absent. No representation. Time extended at request. Put up on 15.12.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)